

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 22.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 64/14	IA 94/17 in TP 67/16	For orders	397/ 398	Gayathrikrishnan Vs. Akaara Consulting Pvt. Ltd. & 4 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	B. Sarath babu 9444305788 For. Rajasekhar v.c.	Counsel For Respondent / Petitioner	B. Sarath
2.	S. Kedar Nath	Counsel for Respondent in CP 67/16	S. Kedar Nath
3.	Cuddaparthi Ramul	— do —	Cuddaparthi Ramul

ORDER

Orders pronounced in I.A 94/17 vide separate order. I.A 94/17 is dismissed. Main matter is listed for hearing on 22/02/2018.


Member (T)


Member (J)